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THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) to (c) Yes, Sir.

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(d) Both Chandrapur MIDC area and Ballarpur city have been planned to  $b_e$  provided with STD facility during the Eighth Plan Period.

Telephone Advisory Committee for

1606. SHRI JOHN F. FERNANDES: Will the Minister of COMMUNICA-TIONS be pleased to state;

(a) whether Government are aware that the term of Telephone Advisory Committee for Goa will expire by the end of June, 1989; and

(b) if so, whether Government  $hav_e$ thought  $t_0$  appoint the new Telephone Advisory Cornmittee immediately after the expiry of the term *of* the present Committee?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) The present term of Telephone Advisory Committee for Goa is to expire on 31-5-1989.

(b)- Yes, Sir.

## Committees on drug industries

-1607. SHRI P. N. SUKUL: Will the Minister of INDUSTRY be pleased to refer to the answer  $t_0$ ' Unstarred Question 39 given in the Rajya Sabha t on 24th April, 1989 and state: (a) whether it is a fact that bis Ministry have received the recommendations of special team on working of overcharging as well as committee on conversion norms;

(b) if so, when will these reports be made available;

(c) whether it is a <sup>fact</sup> that apart from these committees his Ministry appointed certain other committees during 1988-89; and

. (d) if so, what are the terms of reference and composition of each committee?

THE MINISTEROF INDUSTRY (SHRI L VENGALRAO): (a) and The recommendations of (b) th.e Spe-Team in regard to assessment of cial amounts recoverable from the companies involved in the Supremo Court case for the period ending 31-11-1983 have been received in respect of seven The Team is likely to companies. complete the -assessment of the remaining companies shortly. Another committee, called Price Review Committee. has since completed, its recommendations in respect of three Similar review in respect companies. of remaining companies is on hand and. is expected to be completed shortly. Action is being taken on the \* recommendations of these committee\*. The committee Constituted for revising the norms for conversion cost, packing charges, etc. has submitted its 'Report and on its recommendations revised norms have already been notified vide S.O. No. 130, dated 17th February,, 1989.

(c) and (d)  $Th_e$  details of Committees formed in this Department during 1988-89, its terms of references, compositions etc. are given in the Annexure [See Anpendix CL Annexure No. 70].